

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Jay Polychem India Limited Date of Commencement of Liquidation: 03-04-2019; List of Stakeholders as on Date: 07-04-2021; Name of IP: Mr. Ram Ratan Kanoongo; Last 5 digit of registration number: 10156

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	11618135	0	11618135	0	0	0	NA
2	Liquidation costs incurred till date	0	10028350	0	10028350	0	0	0	NA
3	Secured financial creditors	14	33176163698	14	32996656281	0	179507417	0	Annexure 3
4	Unsecured financial creditors	1	124750763	1	124750763	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	2	2698523	2	0	0	2698523	0	Annexure 6
7	Operational creditors (Government Dues)	1	777071884	1	777071884	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	1082210205	3	1082051260	0	158945	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		21	35184541558	21	35002176673	0	182364885	0	